

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: kalpyog chemicals private limited Date of Commencement of Liquidation: 21-09-2020; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. Sreekumar Radhakrishnan Nair; Last 5 digit of registration number: 11988

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---------------------------------------------------------------------------------------|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 1 | 403088009 | 1 | 403088009 | 00 | 00 | 00 | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 6583930.37 | 1 | 6558903 | 00 | 25027.37 | 00 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 34 | 11024876 | 34 | 11024876 | 00 | 00 | 00 | Annexure 5 |
| 6 | Operational creditors (Employees) | | | | | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 1 | 4080002 | 1 | 4080002 | 00 | 00 | 00 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 1 | 15420968.57 | 1 | 9862430 | 00 | 5558538.54 | 00 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 38 | 440197785.94 | 38 | 434614220 | 0 | 5558538.54 | 0 | |